

and Deputy Educational Officer in their office by 12th December, 1977.

The Deputy Inspector of Schools and Deputy Educational Officers will in their turn hand over the clothes and other material to Shri Mohd. Jaleel Pasha, President, National Students of Union of India, Andhra Pradesh or his duly authorised representatives.

The National Students Union of India will arrange to send these collections to the Cyclone-affected victims.

Sd/- D. C. Venkata Sabenna"

SHRI VAYALAR RAVI : What is wrong in it? (*Interruptions*)

DR. SUBRAMANIAM SWAMY : Sir, thus it would be seen that governmental machinery has been utilised for party purposes. I would like this to be brought to the notice of the Government and through Government to the notice of the President of India, so that the President of India may dismiss the Andhra Pradesh Government for this utilization of governmental machinery for party purposes. . . (*Interruptions*)

13.40 hrs.

(iv) SHORT-FALL IN PRODUCTION OF CEMENT

SHRI YADVENDRA DUTT (Jaunpur) : With your permission, under rule 377, I wish to bring to the notice of the House the position of cement supply in the country and the shortfall in its production. . . .

SOME HON. MEMBERS: Are they making a walk-out, Sir?

MR. DEPUTY-SPEAKER : They are going for lunch.

SHRI YADVENDRA DUTT : Sir, as the Minister of Industries has admitted, there is a shortfall in cement production the result of which has been that cement has gone totally into the black-market and also underground and is not available at the controlled prices. The price has shot up to Rs. 30 and upwards and has led to an acute scarcity condition in the country which has led to the stoppage of all private building activities.

This is a very serious matter affecting the consumer whether he is in the city or in the rural areas and the ordinary man is unable to do repairs to his house.

I hope and request that the government will look into it and take all necessary measures to put a stop to all black-marketing in cement on the one hand and, if necessary, import cement so as to stop this shortage of cement in the country due to shortfall in production.

13.42 hrs.

MOTION RE: AGREEMENT BETWEEN INDIA AND BANGLADESH ON SHARING OF GANGA WATERS AT FARAKKA.

SHRI SAMAR GUHA (Contai) : I beg to move:

"That this House do consider the statement made by the Prime Minister in the House on the 14th November, 1977 regarding the Agreement between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on sharing of the Ganga Waters at Farakka and on augmenting its flow."

At the outset, I just want to draw your attention to the absence of the Ministers who are really concerned with the subject. I want to know who will actually reply to the debate.

MR. DEPUTY-SPEAKER : The External Affairs Minister.

AN HON. MEMBER : Are you replying?

SHRI SAMAR GUHA : I am sorry to point out that he is neither the father of the 1975 Indo-Bangladesh agreement nor is he the father of the 1977 agreement. . . .

SHRI SOMNATH CHATTERJEE (Jadavpur) : May I make one submission? We are very happy that the Foreign Minister, Shri Vajpayee is here but this will be primarily a matter relating to the Irrigation Ministry and the Transport Ministry. Therefore, we would request the Ministers concerned to be present because this is a very vital matter and we do not want to deal with it in a partisan manner at all.

MR. DEPUTY-SPEAKER : I think the External Affairs Minister also is very vitally concerned.